

C.C.P.No.190/94

in

O.A.No.962/94.

16/12/94 Hon. Mr. Justice B.C. Saksena, Vice-Chairman.
Hon. Mr. K. Mithukumar, Member (Admn.).

We have heard Shri T.S. Pandey, learned counsel for the applicant. Through this petition the applicant alleges that he had earlier filed O.A. No.962/94 challenging the promotion of one Shri Ranjan Kumar being violative of principles of law laid down by this Tribunal in the case of V.P. Chauhan Vs. UOI & Ors. O.A.No.647/86. In the said O.A. No.962/94 interim order was passed which reads as follows :-

" The learned counsel for the applicant had stated that the respondents are going to make promotions in violation of the law laid down by this Tribunal in V.P. Chauhan vs. UOI, O.A. No.647/86. If that be so the respondents shall be restrained from making promotions in violation of the principles enumerated in the said O.A."

In this Contempt Petition the applicant states that he had also filed a contempt petition No.138/94. A notice was directed to be issued to the respondents. The said Ranjan Kumar was reverted by an order dated 27-9-94 copy of which is Annexure A-6 to this Contempt Petition. The applicant alleges that the order of reversion of Shri Ranjankumar in the circumstances indicated above amounted to wilful disobedience of the interim order dated 1-7-94 passed in O.A. No.962/94. The applicant's further case is that the respondents, subsequently by an order dated 27-9-94, copy of which is annexed as Annexure A-7 to this CCP, have directed the applicants to work as Leave Reserve Guard, Grade-A, and it is urged that this order, since it violates the interim order dt.1/7/94 passed in O.A.No.962/94 also indicates the wilful disobedience on the part of the respondents and violation of the aforesaid interim order. Learned counsel for the applicant states that after the issue of notice in contempt petition No.138/94, the applicants^{who} were also promoted to work in Grade-A (Rs.1400-2600) by an order copy of which is Annexure A-7 has now been made to work in a lower grade (Rs.1350-2200) as leave reserve guard grade-A.

p.t.o.

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